NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 76/237/NCLT/AHM/2016 (New) CA No. 38/237/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>08.11.2017</u>

Name of the Company:

ICICI Bank Ltd.

V/s.

Kemrock Industries & Exports Ltd. & Ors.

Section of the Companies Act:

Section 237 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Published Mathur 40 Advisicate Peritioner Published

2. Insha Bani for Singhif Co.

<u>ORDER</u>

Learned Advocate Ms. Poonam Mathur with Learned Advocate Ms. Trisha Baxi present for Petitioner. None present for Respondent.

At request of learned Counsel for Petitioner on the ground that permission from Hon'ble Company Court is awaited.

List the matter on 08.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 08th day of November, 2017.